NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|------------|---------|---|
| 120/16 | TP 175/17 | For orders | 391/394 | Trelleborg Industrial Products India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| 1. | fjai. P. Johnson SpJ Legal | For Petationer, | Hoey |

ORDER

Counsel for Petitioner is present. Matter is listed today for report of the Inspector General of Registration and Commissioner of Stamps, Karnataka. So far no report is received. List it the matter, when report is received.

Member (T)

Member (J)